

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND :MIZORAM AND ARUNACHAL PRADESH)
N O T I F I C A T I O N
Dated Guwahati the 16th December, 2020

No.HC.VII-167(Pt-VIII)/2014/4798/A::: On the recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to nominate all the Judicial Officers in Grade – I of the Assam Judicial Service, Nagaland Judicial Service, Mizoram Judicial Service and Arunachal Pradesh Judicial Service to participate, through online mode, in the **Orientation Programme on Wildlife Issues**, scheduled to be held on **19-12-2020** at the Assam Administrative Staff College, Khanapara, Guwahati. The link for the Orientation Programme is as under:

Platform: Cisco Webex

Link:

<https://gauhatihighcourt.webex.com/gauhatihighcourt/j.php?MTID=m0065bac9eb02d59aa1cb127bba4bbc3c>

Meeting number: 176 893 4776

Password: 1234

Further, the Hon'ble Gauhati High Court has been pleased to nominate all the Judicial Officers of Assam, Nagaland, Mizoram and Arunachal Pradesh to join the **Valedictory Session** of the Orientation Programme from **4:15 P.M.** onwards through the following link:

<https://youtu.be/KTaiIpGknXE>

The Programme Schedule and Joining Instructions are enclosed with this Notification.

This Notification will, however, not be applicable to the Judicial Officers of the Assam Judicial Service who have been nominated vide this Registry's Notification No.HC.VII-167(Pt.-VIII)/2014/4734/A dated 11-12-2020 to participate in the Orientation Programme.

By order,
Sd/- R.A. Tapadar
REGISTRAR (JUDICIAL)

Memo No. HC.VII-167(Pt.-VIII)/2014/ 4799-4820A/A, Dated: 16.12.2020

Copy for information & necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Director, Judicial Academy Assam.
3. The Registrar (Vigilance / Admn. / Estt.), Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati.
5. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun.

(He/She is requested to inform all the concerned Judicial Officers in his/her State)

6. The District & Sess. Judges. All

(He/She is requested to inform all the concerned Judicial Officers in his/her District)

7. The Principal Judge, Family Court No. I, II & III, Kamrup (Metro) / Nalbari / Dhubri / Cachar / Barpeta.

(He/She is requested to inform all the concerned Judicial Officers under his/her control)

8. The Presiding Officer, STAT, Assam & Member, MACT No. I, Kamrup (Metro).
9. The Member, MACT, No. 2 & 3, Kamrup (Metro) / Nalbari / Kamrup, Amingaon/ Sonitpur / Nagaon / Dhubri / Cachar / Goalpara / Barpeta.
10. The Presiding Officer, Industrial Tribunal, Kamrup (Metro) / Cachar / Dibrugarh.
11. The Presiding Officer, Labour Court, Kamrup (Metro) / Dibrugarh.
12. The Special Judge, Assam, Guwahati.
13. The Special Judge, CBI & NIA, Guwahati.
14. The Special Judge, CBI, Assam, Addl. Court No. 1, 2 & 3, Chandmari, Guwahati.

15. The Designated Court, Assam, Guwahati.

16. The Member-Secretary, Assam State Legal Services Authority.

(He is requested to inform all the concerned Judicial Officers under his control)

17. The Secretary, Guwahati High Court Legal Services Committee.

18. The Joint Registrar (PM&P / Judicial / Recruitment / Vigilance), Gauhati High Court, Guwahati.
 19. The Deputy Registrar (Recruitment / Vigilance / G&C), Gauhati High Court, Guwahati.
 20. The Project Manager, Gauhati High Court, Guwahati.
- He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati.***
21. The P.S. to Hon'ble Mr. Justice M.R. Pathak, Gauhati High Court, Guwahati, for his Lordship's kind information.
 22. The P.S. to Hon'ble Mr. Justice Manojit Bhuyan, Gauhati High Court, Guwahati, for his Lordship's kind information.
 23. The P.S. to Hon'ble Mr. Justice Kalyan Rai Surana, Gauhati High Court, Guwahati, for his Lordship's kind information.
 24. The P.S. to Hon'ble Mr. Justice Mir Alfaz Ali, Gauhati High Court, Guwahati, for his Lordship's kind information.
 25. The CA to the Registrar General / (Judicial), Guwahati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)

R. A. Tapadar
14.12.20
REGISTRAR (JUDICIAL)

ORIENTATION PROGRAMME ON PROTECTION OF WILDLIFE

19th December, 2020

Organised by

JUDICIAL ACADEMY, ASSAM

In collaboration with

WWF-India

SCHEDULE

INAUGURAL SESSION

09.45 am	WELCOME
09.50 am to 10.00 am	INAUGURAL ADDRESS BY HON'BLE MR. JUSTICE N. KOTISWAR SINGH Chief Justice (Acting) Gauhati High Court
10.00 am to 10.15 am	OPENING REMARKS BY DR. A.M. SINGH, IFS PCCF & HoFF Assam

TECHNICAL SESSION

TIME	TOPIC	ON THE CHAIR	RESOURCE PERSON
10.15 am to 10.45 am	Introduction to Biodiversity & Wildlife of Assam.	Hon'ble Mr. Justice Manash Ranjan Pathak (JAD) Judge-in-charge, Training	Sri M.K. Yadava, IFS APCCF & Chief Wildlife Warden Assam
10.45 am to 11.45 am (Virtual)	Illegal Wildlife Trade: Concerns and Efforts to Mitigate it.	Hon'ble Mr. Justice Manish Choudhury Judge, Gauhati High Court	Dr. Saket Badola, IFS
11.45 am to 12.15 pm	Rhino Horn DNA Indexing System (RhoDIS), a wildlife forensic tool for addressing rhino-horn trade.	Hon'ble Mrs. Justice Rumi Kumari Phukan Judge, Gauhati High Court	Mr. Amit Sharma WWF India

TEA (12.15 pm to 12.30 pm)

12.30 pm to 1.45 pm (Virtual)	Wildlife Laws: Overview and interpretation explained through forest and wildlife cases.	Hon'ble Mr. Justice Achinta Malla Bujor Barua Judge, Gauhati High Court	Sri Saurabh Sharma LIFE
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LUNCH (1.45 pm to 2.30 pm)

2.30 pm to 3.00 pm	Overview on conservation challenges and impact in the State of Assam, with special reference to challenges during the present pandemic.	Hon'ble Mr. Justice Suman Shyam Judge, Gauhati High Court	Dr. Anupam Sharma WWF India
3.00 pm to 4.00 pm	Case Experience sharing and Open discussion	Hon'ble Mr. Justice Mir Alfaz Ali Judge, Gauhati High Court	Interactive Session

VALEDICTORY SESSION	
4.15 pm to 4.20 pm	Felicitation of Dignitaries
4.20 pm to 4.25 pm	Welcome Address by Hon'ble Mr. Justice Manojit Bhuyan Judge, Gauhati High Court
4.25 pm to 4.30 pm	Address by Hon'ble Mr. Justice N. Kotiswar Singh Chief Justice (Acting), Gauhati High Court
4.30 pm to 4.35 pm	Address by Hon'ble Mr. Justice Arup Kumar Goswami Chief Justice, High Court of Sikkim
4.35 pm to 4.45 pm	Address by Hon'ble Mr. Justice Hrishikesh Roy Judge, Supreme Court of India
	Valedictory Address by Hon'ble Mr. Justice Sharad Arvind Bobde Chief Justice of India
	Vote of Thanks by Hon'ble Mr. Justice Manash Ranjan Pathak (JAD) Judge-in-charge, Training
	Light Refreshment



JUDICIAL ACADEMY, ASSAM

General Instructions for joining the Orientation Programme on Protection of Wildlife

1. The orientation programme will be conducted by using the Online VC/Meeting Software "**Cisco Webex**" which will be **two-way audio-video interaction**.
2. Officers are to join via the Joining Link or Meeting ID and Password as notified in the Notification of the Hon'ble Gauhati High Court and also uploaded in the website of Judicial Academy, Assam.
3. Officers are requested to **report online** through joining Link/ID, **at least 15 minutes before the scheduled time** of Video Conference and maintain punctuality.
4. Officers are to **keep their video ON**, continuously throughout & till the conclusion of the programme.
5. All the officers are to follow the Video Conference Protocols like: -
 - a. **Keep themselves muted until & unless they are allowed by the presenter to unmute** themselves.
 - b. At the end of the deliberation of the Resource Person, **officer may RAISE HAND to indicate that he/she would like to interact with the Resource person, where-after, on announcement by presenter, the said officer may unmute, ask question and thereafter again mute the audio.**
 - c. Ensure proper Internet connection with adequate data so that they can attend the programme online without any network and connectivity issue.
6. Officers are to wear **formal attire** (befitting an officer) while attending the programme.
7. Officers are to check the official website of Judicial Academy, Assam for updates.
8. Joining Instruction (follow the steps below):
 - It is recommended to install "**Cisco Webex**" app for better performance.
 - Click on the given link to join.

OR

Type the meeting ID and Password provided to join the programme.

Note: - Queries and other information through e-mail may be obtained from: -

E-Mail - suggestion.jaa@gmail.com

Mobile: - 8723028535 / 8133998881